

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The 2nd. Addl. District Judge (Fast Track Court) Srinagar/
Addl. District Judge (Fast Track Court) Anantnag
and Pulwama.

No.: 6400-2 / Sts. Dated. 19-5-2016

Subject:-Rajya Sabha Unstarred Question No. 745 for 29-04-2016 Fast
Track Courts.

Sir,

In reference to this Registry's Letter No. 3581-88/Sts.
Dated 27-04-2016 regarding the subject cited above that the
requisite information is still awaited from your side despite lapse of
more than **THREE** weeks.

In this connection, you are once again requested to provide the
said information to this Registry **today** positively through return
Tele-Fax No. 0194-2506639. So, that we may able to transmit the
same to the concern quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'

(Nissar Ahmad Malik)

Deputy Registrar

✓ No. 6400-2 / Sts.

Dated: 19-05-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar